

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1849  
ANSWERED ON:08.03.2001  
TRANSPORTING OF CATTLE  
DALPAT SINGH PARASTE

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether Ghaziabad police have recovered 700 cows and 400 calves from a goods train on their way from Qila Raipur in Punjab to Howrah, allegedly proposed for export to Bangladesh for slaughter, alongwith 65 persons escorting them to Howrah;
- (b) whether any certificate from veterinary surgeon is required for transportation of cattle;
- (c) if so, the details of such certificate;
- (d) whether it is also against the railway rules by boarding as many as 40 cattle in a wagon as against the stipulated number 12 thus breaking the prevention of cruelty to animals Act; and
- (e) if so, the details thereof and the action taken in the matter so far?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

(a) to (e): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF UNSTARRED QUESTION NO. 1849 BY SHRI DALPAT SINGH PARASTE TO BE ANSWERED IN LOK SABHA ON 08.03.2001 REGARDING TRANSPORTING OF CATTLE

(a) : Yes Sir, the Ghaziabad police had seized 624 cattle with their 549 sucklings, and detained 65 attendants from a goods train booked from Qila Raipur to Howrah in West Bengal.

(b) : Yes Sir, a certificate of qualified veterinary surgeon regarding the fitness of the cattle to undertake the rail journey, is required.

(c) to (e) : The veterinary surgeon in charge of Central Veterinary Hospital, Qila Raipur, Ludhiana had issued the certificate of fitness in December 2000. A joint spot verification report was prepared by Sub-Divisional Magistrate, Ludhiana, Veterinary Surgeon, Qila Raipur (Ludhiana), Deputy Director, Animal Husbandry, Ludhiana, Deputy Superintendent of Police, Dakha, Deputy Superintendent of Police, CID, certifying the booking of cattle as per rules.

As per Railway Rules, 16 cattle with their sucklings can be booked together in an eight-wheeler wagon. According to the joint verification report, the booking had been done in observance of the Railway Rules and the Prevention of Cruelty to Animals Act.